

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2932

ANSWERED ON:02.08.2002

INCOME TAX RAID ON MODI XEROX

CHANDRA NATH SINGH;GADDE RAMAMOCHAN;M.H. AMBAREESH;M.V.V.S MURTHI;SADASHIVRAO DADOBA
MANDLIK;SHEESH RAM SINGH RAVI

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Income Tax authorities and other agencies recently carried out raids at various premises of the Modi Xerox;
- (b) If 507 the details In.this regard; and
- (c) The details of the items recovered/seized during the raids?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a) Income Tax authorities have carried out raids.
- (b) Some incriminating documents and assets were seized.
- (c) Cash ofRs. 109.5 lakhs,jewellery ofRs. 10.751akhs, shares oiRs. 33.44 lakhs and FDRs ofRs. 38.01 lakhs have been seized.